

guarantee that if Indian personnel be available with the necessary qualifications, foreign experts are not brought in?

**Shri C. D. Deshmukh:** Yes; that is carefully gone into before a request for foreign experts is made.

**Shrimati Renu Chakravartty:** May I know whether the post of the Head of the Lady Hardinge Medical College was advertised before an American was brought in?

**Shri C. D. Deshmukh:** I should like to have notice of the question.

**Shri Damodara Menon:** Is it obligatory for the Government of India to utilise the services of American experts under the Point Four Programme?

**Shri C. D. Deshmukh:** No, Sir.

**Shri Namblar:** What action has been taken on the representation made by Indian technicians with regard to their appointment over the head of American technicians here?

**Shri C. D. Deshmukh:** There can be no representation against appointment over the heads of American technicians, if that is the question.

**Shri B. E. Bhagat:** May I know whether steps are taken to place Indian experts also in places where the Americans are now working, so that they may replace the Americans in course of time?

**Shri C. D. Deshmukh:** I think that would follow. Some of them are for training. As soon as capable Indians are available...

**Mr. Speaker:** This has been stated on the floor of the House a number of times.

**Shrimati Renu Chakravartty:** May I know whether there is any method of advertising for these posts before foreign experts are brought in?

**Shri C. D. Deshmukh:** No; that is not resorted to.

**Shri K. K. Basu:** May I know whether the American Technicians are brought in for a fixed period?

**Shri C. D. Deshmukh:** Yes; usually the term is fixed. It varies with individual cases.

**Mr. Speaker:** Next question. Mr. Gopalan.

**Shri H. N. Mukerjee:** Would you please direct that the answer to Mr. Gopalan's question be given, Sir?

**Mr. Speaker:** That would come at the end. Even if he has given authority, the usual practice is all the other questions will be answered first and...

**Shri H. N. Mukerjee:** You, Sir, have been given the authority under the rules, to direct that an answer be given.

**Mr. Speaker:** That would come in the end, which we do not expect generally to reach. Next question.

#### PRIMARY SCHOOLS

\*715. **Shri L. J. Singh:** (a) Will the Minister of Education be pleased to state how many town primary schools have been taken over and how many given grants-in-aid by the Government since the accession of the Manipur State to the Union of India?

(b) What is the amount allocated to Manipur for Educational Development?

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) 41 lower primary schools were taken over and 163 such schools were given grants-in-aid since integration.

(b) Rs. 2.60 lakhs for new items and Rs. 50,000 for the building of the Government College, Imphal.

**Shri L. J. Singh:** May I know how many schools have been taken over in the tribal areas and how many taken over in rural areas, how many were given grants-in-aid in rural areas and how many in tribal areas?

**Shri K. D. Malaviya:** I have not got such figures for rural and urban areas here.

**Shri L. J. Singh:** In view of the growing discontent among the people in the matter of extending grants-in-aid, will the Government be pleased to state what the criteria are under which these schools are taken over or given grants-in-aid?

**Shri K. D. Malaviya:** They were taken over because of the inability of the local authorities to run the institutions, financially.

#### SOCIAL TENSIONS

\*716. **Shrimati Jayashri:** (a) Will the Minister of Education be pleased to state who are the Members of the